DELETION NOTES

- 1. W.P.(C) 5881/2024 LISTED BEFORE HON'BLE DB-III AT ITEM NO.28 IS DELETED AS THE SAME IS LISTED ON 15.04.2025
- 2. W.P.(C) 3191/2025 LISTED BEFORE HON'BLE DB-VI AT ITEM NO. 29 IS DELETED AS THE SAME IS DISPOSED OF MATTER.
- 3. W.P.(C) 1892/2008 AND W.P.(C) 1934/2008 LISTED BEFORE HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI AT ITEM NO. 2 AND 3 RESPECTIVELY ARE DELETED AS THE SAME ARE LISTED BEFORE THE SAME BENCH ON 15.04.2025.
- 4. CRL.M.C. 645/2025 LISTED BEFORE HON'BLE MR. JUSTICE SANJEEV NARULA AT ITEM NO. 10 IS DELETED AS THE SAME IS LISTED HON'BLE MR. JUSTICE AMIT MAHAJAN ON 15.04.2025.

HIGH COURT OF DELHI 09.04.2025

REGISTRAR (LISTING)